

5

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM

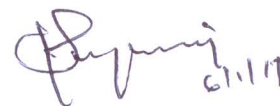
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/164/2016  
NAME OF THE PETITIONER(S) : Joseph Selvakumar  
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A SATHIYA MURTHY

Counsel for 3 Respondents

  
6/1/17

P. Suresh  
(For K. Moorthy)

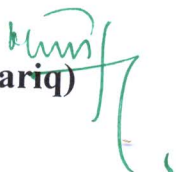
counsel for Petitioner

  
6/1/17

**ORDER**

Shri P Suresh, counsel for petitioner present. Shri A Sathiyamurthy, counsel for R3 present. Counsel for R1 & R2 called but absent. Time granted at request of counsel for petitioner for submitting final arguments. Counsel for R3 is directed to inform the counsel for R1 & R2 about the next date of hearing. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

